NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2016 CA No. 38/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017

NAME OF THE PARTIES: Mr. Girish Chandrakant Nirgun

M/s. Mangalmurti Mats Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242, 244 & 246 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

Ginish C. Nizon. pasty.

2) Tayesh. Romore Advocate of Respondent

Order CA No.38/2016 IN CP No. 07/241,242,244 & 246/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 3.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)